



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/6458/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 1 Nov , 2019.

Sub:- **Prayer for casual leave along with station leave permission.**

Ref:- Your letter No. DJ.XII-2/2018-19/4533/E, dtd. 30.10.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1 (one) day on 11.11.2019 along with station leave permission from the evening of 08.11.2019 till the morning of 13.11.2019, has been granted/rejected.

A senior Judicial officer at the station will remain in-charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2001/6459/A, dated 1.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

